

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 155 OF 2019 &  
IA NO. 680 OF 2019**

**Dated : 9<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Adani Power Maharashtra Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramanuj Kumar  
Mr. Manpreet Lamba  
Ms. Priyal Modi

Counsel for the Respondent(s) : Mr. S. Rama for R-2

**ORDER**

Respondent No.1, despite of service of notice through court and in person, has not made any appearance. We presume that they will not contest the matter.

Pleadings are complete.

List the matter for hearing on **16.07.2019.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/nr*

**(Justice Manjula Chellur)  
Chairperson**